

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 5367 of 2015 (O&M)

National Fertilizer Ltd. Noida

...Appellant(s)

Vs.

M/s Narang Khad Store and anr.

...Respondent(s)

To,

**Respondent No. 2** Gian Singh S/o Karam Singh R/o 81-L,  
Model Town, Yamuna Nagar, Proprietor of  
Zimidara Khad Store, Yamuna Nagar.

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this court on the **29<sup>th</sup> March, 2019** personally or through some one authorized by law to act for him or an Advocate of this court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court on 5<sup>th</sup> day of February, 2019.

*[Handwritten Signature]*

Supdt. Gr.I (Civil-II)

Punjab and Haryana High Court,  
Chandigarh

*[Handwritten Signature]*  
12/2/19